

passing through certain villages of Manipur;

(b) whether some areas of India are taken by them in the construction of this road;

(c) whether the Indian Government have taken any action in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) No information is available of any road having been constructed by Myanmar passing through villages of Manipur.

(b) to (d) Does not arise.

[English]

Provident Fund Defaulters in U.P.

2377. SHRI AJAY CHAKRABORTY : Will the Minister of LABOUR be pleased to state:

(a) whether the regional Provident Fund Commissioner Uttar Pradesh has detected a large number of defaulters of employees Provident Fund and most of them belongs to export business houses in Agra, Lucknow and Kanpur;

(b) whether RPFC, U.P. has made out a comprehensive list of defaulters;

(c) if so, the details thereof; and

(d) the penal action taken/proposed to be taken against the defaulters?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) In Uttar Pradesh there are a number of EPF defaulters out of whom some belong to export business houses.

(b) Yes, Sir.

(c) The requisite details are being collected and will be laid on the Table of the House in due course.

(d) Necessary legal and penal action as provided under Section 7A, 8, 14 etc. of the Employees Provident Funds & Miscellaneous Provisions Act, is being taken for recovery of the dues outstanding against the defaulting establishments.

Software Adoption in Administration

2378. DR. T. SUBBARAMI REDDY:
SHRI YELLAIAH NANDI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have issued directions to all the State and Central Government organisations to adopt "information technology software" in administration;

(b) if so, the details thereof;

(c) whether any project report has been received from Andhra State Government on "information technology software" in administration; and

(d) if so, the details of the report?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) Yes, Sir. In 1986, the Government issued directive to all the Central Government Departments to use NICNET of the National Informatics Centre (NIC) to adopt information technology software in administration and their other areas of work. NIC has signed Memorandum of Understanding with all State Governments and Union Territory Administrations for use of NICNET by them to adopt information technology software in administration and other areas of day-to-day operations.

(c) and (d) Yes, Sir. The proposals address the emerging paradigm of electronic governance being ushered in by information Technology and spell out some of the areas for undertaking pilot projects, internet applications and other information Technology applications which would help in providing a more convenient and citizen friendly interface with government.

[Translation]

Upliftment of Poor Below Poverty Line

2379. SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have set a target for the upliftment of all the poor people living below poverty line by the year 2005;

(b) if so, the estimated number of poor people living below the poverty line at present especially in Gujarat and the number out of them belong to SCs/STs; and

(c) the year-wise number of the poor people targetted to be uplifted above the poverty line?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOR): (a) Government.